

1	2	3	4
D & N Haveli	0.26		0.26
Daman & Diu	0.16		0.16
Delhi	0.26		0.26
Pondicherry	0.39	0.13	0.52
Others			0.00
ALL INDIA	900.00	140.00	1040.00

Demand and production of milk

†4674. SHRI THAAWAR CHAND GEHLOT: Will the Minister of AGRICULTURE be pleased to state:

- the details of the milk production and per capita availability of milk in the country since 2008, till date;
- the details of the demand of milk per capita during the said period;
- the steps taken by Government for providing sufficient milk;
- the number of times the prices of milk were raised along with the reasons during the last three years;
- whether Government has formulated any scheme to increase the production of milk in collaboration with World Bank; and
- if so, the names of the States for which the scheme was formulated?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI CHARAN DAS MAHANT): (a) The year wise details of milk production in the country since 2008 are as under:

Year	Milk Production (million tonnes)	Per capita availability (gram/day)
2008-09	112.2	266
2009-10	116.4	273
2010-11*	121.8	281

* latest available

†Original notice of the question was received in Hindi.

(b) There is no authentic data available with this Department with regard to the demand of milk per capita in the country during this period.

(c) In addition to the steps taken by State Governments, the Department of Animal Husbandry, Dairying and Fisheries has been supplementing the efforts of the State Governments by way of the following schemes to increase milk production in the country:

- i. National Project for Cattle & Buffalo Breeding
- ii. Intensive Dairy Development Programme
- iii. Dairy Entrepreneurships Development scheme
- iv. Livestock Health and Disease Control
- v. Fodder and Feed Development scheme
- vi. National Dairy Plan Phase I (New Scheme started from March, 2012)

The recent steps taken to augment the availability of liquid milk and stabilize prices of milk and milk products are as follows:

- i. National Dairy Development Board was allowed to import 50,000 MT of Skimmed Milk Powder (SMP) and Whole milk powder and 15,000 MT of Butter, Butter oil and anhydrous milk fat at 0% concessional duty under Tariff Rate Quota for the year 2011-12 for reconstitution of milk by State Milk Federations and Metro Dairies vide notification dated 14.01.2011 & 04.08.2011.
- ii. Export of milk powders (including skimmed milk powder, whole milk powder, dairy whitener and infant milk food), Casein and Casein products has been prohibited with effect from 18.02.2011.

(d) The price of milk is not regulated by the Central Government. Price Monitoring Cell in Department of Consumer Affairs monitor the retail and whole sale prices of select essential commodities and as per the information received by the Cell from State Civil Supplies Department, the retail price of milk for the period from April, 2009 to April, 2012 has increased 6 times in Delhi and Mumbai, 3 times in Kolkata and 2 times in Chennai.

The reason for increase in prices is mainly attributed to increase in cost of production.

(e) and (f) Central Government has approved the implementation of National Dairy Plan Phase-I (NDP-I) from 2011-12 to 2016-17 which envisages assistance from International Development Association, a subsidiary of World Bank.

NDP-I will be implemented in the States of Uttar Pradesh, Punjab, Haryana, Gujarat, Rajasthan, Madhya Pradesh, Bihar, West Bengal, Maharashtra, Karnataka, Tamil Nadu, Andhra Pradesh, Orissa and Kerala. Coverage of NDP-I will, however, be across the country in terms of benefits accruing from the scheme.

Mini-kit seeds programme

4675. SHRI DILIPBHAI PANDYA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government proposes to implement mini-kit seeds programme in the country;
- (b) if so, the details thereof;
- (c) whether Government proposes to provide such mini-kit seeds free of cost to farmers living below the poverty line; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) The Government of India is already implementing seed minikits programme under various schemes of the Ministry of Agriculture. In order to introduce new, varieties/hybrids and to encourage farmers for seed multiplication of various crops at grass root level, Government of India provides seed minikits of different field crops and fodder crops to the farmers. The seed minikits of oilseeds and maize are provided under Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM). Also, Macro Management of Agriculture (MMA) and Rashtriya Krishi Vikas Yojana (RKVY) provide support for crop development including supply of seeds minikits as per priorities of the States in their work plan.

(c) and (d) The Government of India provides seed minikits to all farmers including those living below poverty line free of cost under various schemes viz; ISOPOM, Initiative for Nutritional Security through Intensive Millet Promotion (INSMP) programme under RKVY, Fodder & Feed Development Scheme and Central Minikit Testing Programme on fodder crops.

Pesticide residue in eatables

4676. SHRI A. ELAVARASAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government has formed an expert committee to frame a policy to check pesticide residues in eatables such as fruits and vegetables;